

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

FRIDAY, THE 17<sup>TH</sup> DAY OF APRIL, 2020 /28TH CHAITHRA, 1942

Bail Appl.No.1632 of 2020

CRIME NO 83/2020 OF THALIPARAMBA POLICE STATION,  
KANNUR DISTRICT

PETITIONER/ACCUSED:

MUHAMMED MUSTHAFA, AGED 65 YEARS,  
S/O IBRAHIM HAJI, KUTTUKKAN HOUSE,  
BADARIYA NAGAR, THALIPARAMBA,  
MANNA, KANNUR DISTRICT

BY ADVS. HARIS E.A

RESPONDENTS/COMPLAINANT AND STATE:

1. STATE OF KERALA,  
REPRESENTED BY THE PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, ERNAKULAM-682 031.
2. STATION HOUSE OFFICER,  
THALIPARAMBU POLICE STATION,  
KANNUR DISTRICT

BY SR. PUBLIC PROSECUTOR SRI.C N PRABHAKARAN

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
17.04.2020 ALONG WITH B.A NO.1624 OF 2020, THE COURT ON THE  
SAME DAY PASSED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

FRIDAY, THE 17<sup>TH</sup> DAY OF APRIL, 2020 /28TH CHAITHRA, 1942

Bail Appl.No.1624 of 2020

CRIME NO 84/2020 OF THALIPARAMBA POLICE STATION,  
KANNUR DISTRICT

PETITIONER/ACCUSED:

SHRI. ABDUL RAHIMAN, AGED 66 YEARS,  
S/O. ABDULLA, CHERUKUUNNAM HOUSE,  
BADARIYA NAGAR, THALIPARMBA,  
MANNA, KANNUR DISTRICT.

BY ADVS.  
SRI.HARIS E.A.

RESPONDENTS/COMPLAINANT AND STATE:

STATE OF KERALA,  
REPRESENTED BY THE PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, ERNAKULAM-682 031.

BY PUBLIC PROSECUTOR SRI.C.N. PRABHAKARAN

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
17.04.2020 ALONG WITH B.A. NO.1632 OF 2020, THE COURT ON THE  
SAME DAY PASSED THE FOLLOWING:

**Dated this the 17<sup>th</sup> day of April, 2020**

**O R D E R**

When the matter was taken up, the learned Counsel for the accused submitted that provisional bail was already granted by this Court and he does not want to proceed with these matters now. The submission is recorded. Both bail applications are dismissed as withdrawn.

**T.V.ANILKUMAR  
JUDGE**

jma/

**APPENDIX**  
B.A NO.1632/2020

**PETITIONER/ACCUSED'S ANNEXURE**

**ANNEXURE A:           THE CERTIFIED COPY OF THE BAIL ORDER DATED  
13.02.2020 OF THE HON'BLE SPECIAL COURT FOR THE TRIAL  
OF POCSO CASES THALASSERY IN CRL.MC.NO. 242/2020**

**APPENDIX**  
B.A NO.1624/2020

**PETITIONER/ACCUSED'S ANNEXURE**

**ANNEXURE A2: THE CERTIFIED COPY OF THE BAIL ORDER DATED 13.02.2020  
OF THE HON'BLE SPECIAL COURT FOR THE TRIAL OF POCSO  
CASES THALASSERY IN CRL.MC.NO. 243/2020**